

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/466/ (IB)/2017
NAME OF THE PETITIONER(S) : INEOS STYROLUTION INDIA LTD
NAME OF THE RESPONDENT(S) : ANOLI POLYMERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

V. CHANDRASEKAR REDDY
9444108645

Counsel for petitioner

V. Ch
20/7/2017

ORDER

Shri V Chandrasekar Reddy, representing counsel on record for petitioner present and stated that the counsel on record could not attend before the Tribunal to make submissions due to personal inconvenience. Counsel for respondent called absent. Counsel for petitioner is directed to inform the next date of hearing to the respondent for his appearance and submissions. Put up on 27.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)